

IN THE NATIONAL COMPANY LAW TRIBUNAL

COURT NO. IV, NEW DELHI

**ITEM No. 101
(IB)-613(ND)2019**

IN THE MATTER OF:

State Bank of India

Applicant

Vs.

Shri Lal Mahal Limited

Respondent

Under Section: 7 of IBC.

Order delivered on 03.12.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant :

For the Respondent :

ORDER

Learned counsel for the respondent sought pass over as main arguing counsel Mr. Dutta is appearing before the Hon'ble Principal Bench.

Due to Special Bench holding thereafter matter could not be taken up for further arguments.

For further arguments on

Sd/-

**(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh